

(c) if so, the steps taken in the matter?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) 48. The nationality of these foreign tourists is as follows:—

British	..	28
Malaysian	..	8
American	..	3
Danish	..	2
Irish	..	2
Dutch	..	1
Nepalese	..	1
German	..	1
South African	..	1
Chinese	..	1

(b) No, Sir.

(c) Does not arise.

Aligarh Muslim University

*291. Shri Yashpal Singh: Will the Minister of Education be pleased to state:

(a) whether the promulgation of the Aligarh Muslim University (Amendment) Ordinance, 1965 and the amending Bill replacing the Ordinance have contributed to the return of normalcy in the University campus; and

(b) when it is proposed to bring forward the promised comprehensive Bill to improve the working of the University?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) A bill incorporating long term legislative proposals in respect of the Aligarh Muslim University will be introduced in Parliament as soon as possible.

Allocation of Funds for Education

*292. Shri Vishwa Nath Pandey: Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 636 on the 15th September, 1965 and state:

(a) whether Government have considered the University Grants Commission Report for the year 1963-64

wherein it has been stated that the funds allocated during the Third Plan period for education are not sufficient to meet the basic needs of the Universities and colleges; and

(b) if so, Government's reaction thereto?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Government propose to give to the University Grants Commission grants during the current year which together with the grants made during the first four years of the Third Five Year Plan will exceed the original allocation made for the purpose.

Relationship between Legislators and the Administration

*293. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the progress made in the finalization of the draft Code to regulate the relationship between Members of Parliament and of State Legislatures and the Administration; and

(b) when it is likely to be placed on the Table?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). The draft Code is still under consideration.

Private Sector Coastal Refineries

*294. Shri P. C. Borooah: Will the Minister of Petroleum and Chemicals be pleased to refer to the reply given to Starred Question No. 652 on the 15th September, 1965 and state:

(a) the nature, specifications and extent of various products to be produced under the revised production pattern in each of the private sector coastal refineries; and

(b) the annual demand of each of these products in the country and the present annual availability of each from indigenous sources?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). Under Rule 82 of